COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 101 OF 2017

Dated: 11th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-2

Mr. Manoj Kr. Sharma Mr. Pradeep Misra for R-10

Mr. R. B. Sharma for R-16

Mr. Ravi Bhusan

Mr. K. K. Agrawal for MPPMCL

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder to the reply filed by Respondent No.16. He may file the same on or before 26.12.2017 after serving copy on the other side.

List the matter on <u>31.01.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member